Associations or Chambers of Commerce. These can be issued in Hindi only after adequate facilities for carrying official work in Hindi are provided for the Government offices concerned. These facilities include provision of adequate number of Hindi trained staff and provision of Hindi Typewriters, etc. Action is being taken to provide these facilities as early as possible.

(b) A specific time limit cannot be given as this is linked with the larger question of progressive use of Hindi in all the Government offices for which expeditious action is being taken, as stated above.]

COMMUNITY HALL AT KIDWAI NAGAR

1407. DR. BHAI MAHAVIR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) whether it is a fact that the Community Hall of Kidwai Nagar, New Delhi was allotted to the Bharat Sevak Samaj in contravention of the general instructions to the effect that such halls were to be used by the residents of the area:
- (b) whether it is also a fact that the allotment was cancelled w.e.f. 1st July, 1965 but the possession of the hall has not been surrendered by the Samaj till date;
- (c) whether the market rent chargeable from the Bharat Sevak Samaj from that date has not been recovered so far;

C 30 4

(d) if so, what steps Government are taking in the matter?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): (a) No. The Community Hall at Kidwai Nagar was allotted to the Bharat Sevak Samaj in 1958, when the Samaj was treated as a limb of the Planning Commission, for carrying out welfare activities for the residents of the area.

(b) The rent free allotment was cancelled with effect from 1st July, 1965

and the Samaj was told that the market rent would be charged for the accommodation continued to be retained by them beyond 30th June, 1965. The Samaj is still in occupation of the hall.

- (c) Yes, as the Samaj had represented against such recovery.
- (d) Proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act, 1958 have been initiated.

PETROL PUMPS INSTALLED BY THE INDIAN OIL CORPORATION

1408. SHRI SHERKHAN: Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state:

- (a) the number of petrol pumps installed in the country by the Indian Oil Corporation since 1965, year-wise and State-wise; and
- (b) the system followed for the allotment of the petrol pumps since 1965?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURA-MAIAH): (a) and (b) The required information is being collected and will be laid on the Table of the House in due course.

†APPROACH PAPER ON FOURTH PLAN

1191. SHRI M. R. VENKATA-RAMAN:

SHRI K. P. SUBRAMANIA MENON:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Planning Commission published 'Approach Paper' on the Fourth Five Year Plan;
- (b) whether it is a fact that India will need external assistance to the extent of Rs. 5000 crores for the Fourth Plan; and

[†]Transferred from the 22nd August, 1968.